

ITEM NO.32 REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH
Petition(s) for Special Leave to Appeal (Crl.) No(s). 3300/2016
STATE OF U.P. Petitioner(s)

VERSUS

BHAGWAN DAS Respondent(s)
(with appln. (s) for exemption from filing O.T.)
Date : 11/04/2017 This petition was called on for hearing today.
For Petitioner(s) Ms.Pallavi Pratap,Adv.
Mr. Rajiv Yadav,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is directed to take fresh steps
in respect of the sole respondent within two weeks.
List the matter on 12.07.2017.

(M V RAMESH)
Registrar

SB